

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:895  
ANSWERED ON:01.03.2000  
INFORMATION TO CBI THROUGH WEBSITE  
SHEESH RAM SINGH RAVI

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether attention of the Government has been drawn to the advertisement appearing in the `Hindustan Times` dated January 30, 2000 inviting attention of the general public to seek their cooperation in providing specific information of corrupt public servants of the Central Government/Public Sector Undertakings;

(b) if so, the detail response of the public to the advertisement; and

(c) the reasons for CBI is not soliciting information about traders or suppliers at large and registered with Kendriya Bhandar, NCCF and Super Bazar as also the employees working in those agencies?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(a): The advertisement was released by the CBI to seek information on corrupt public servants of the Central Government and its Public Sector Undertakings.

(b): 10 e-mail messages from general public containing information of corruption in some Central Government Departments/Public Sector Undertakings have been received at the CBI Website till 23.2.2000.

(c): The advertisement seeks information on corrupt public servants of all Central Government Departments/Public Sector Undertakings and therefore, covers corrupt practices in collusion with traders/ suppliers by employees of any such Department/Public Sector Undertaking.